

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).529/2008

STATE OF HARYANA & ANR.

Petitioner(s)

VERSUS

SOHNI DEVI @ RAJ BALA

Respondent(s)

Date: 11/01/2008 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr.Manjit Singh, AAG
for Mr.T.V.George,Adv.

For Respondent(s) Mr. Ajay Choudhary,Adv.
UPON mentioned by counsel the Court made the following
ORDER

List on 21.1.2008.

(G.V.Ramana)
Court Master

(Veera Verma)
Court Master